

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.01.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	Ankur Mitta-R1

### **For Directions**

2.	Comp. App. (AT) (Ins) No. 86 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	Rishav Banerjee Pratik Mukhopadhyay Saptarshi Mandal-R1
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### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	
4.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2
5.	Comp. App. (AT) (Ins) No. 83 of 2022	Krishna Infosolutions Pvt. Ltd. Vs. Anil Anchalia Resolution Professional of Atlantic Projects Ltd.	Aditi Sharma	
6.	Comp. App. (AT) (Ins) No. 84 of 2022	Stable Packaging Vs. Suresh Kumar Jain	Anitsh Tandon	
7.	Comp. App. (AT) (Ins) No. 85 of 2022	Neeraj Gupta Vs. Web Tech Packagings (India) Private Ltd.	Gautam Singh	

8.	Review Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 658 of 2021	Bindu Enterprises Pvt. Ltd. Vs. Sonu Jain, Liquidator of Falcon Consultancy Pvt. Ltd. & Ors.	Prasenjeet Mohapatra	Sonu Jain-R1 & R3 Achal Gupta Abhishek Seth-R2
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#### For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1 Nipun Gautam-R2
10.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
11.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
12.	Comp. App. (AT) (Ins) No. 720 of 2021	State Tax Officer Vs. Premraj Ramratan Laddha & Anr.	Maulik Nanavati	Kumar Sumit-R1 & R2
13.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai

#### For Hearing

14.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
15.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
16.	Comp. App. (AT) (Ins) No. 318 of 2021	Meena Jain Proprietor, Tanu Traders Vs. Silvertoan Papers Ltd.  <b>With</b>	Prabhat Kr. Chaurasia	Alok Kumar

<b>17.</b>	Comp. App. (AT) (Ins) No. 319 of 2021	Sarita Jain Proprietor, Pratham Traders Vs. Silvertoan Papers Ltd.  <b>With</b>	Prabhat Kr. Chaurasia	Alok Kumar
<b>18.</b>	Comp. App. (AT) (Ins) No. 320 of 2021	Ankur Jain Vs. Silvertoan Papers Ltd.  <b>With</b>	Akshay Sharma	Alok Kumar
<b>19.</b>	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertoan Papers Ltd.	Prabhat kr.Chaurasia	Alok Kumar

**02:00 PM**

**For Hearing**

<b>20.</b>	Comp. App. (AT) (Ins) No. 628 of 2020  <b>(PH)</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia- R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**